



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,11th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

22	WP(C)/1760/2019 FIXED	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
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LEAVE NOTE OF ADVOCATES FOR 11/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
20	MACApp./223/2004 (AS FIRST ITEM), WITH LCR, FIXED	PUNIMAI BORAH Versus UNITED INDIA INSURANCE CO LTD	MR.D C K HAZARIKA MS.S B CHOUDHURY MR.M DAS	MR.S S SHARMA MRA SHARMA MS.F KHAN MS.L SARMA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

16	I.A.(Civil)/1769/2024 B/O (ADMINISTRATIVE ORDER OF HONOURABLE THE CHIEF JUSTICE) in WP(C)/2755/2024 WITH WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
		JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
21	I.A.(Civil)/1232/2024 B/O in MACApp./4586/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SABITA MANDAL AND 2 ORS.	MR T KALITA	MR. S RAHMAN (R1) MR A N IQBAL (R1)
	WITH MACApp./4586/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SABITA MANDAL AND 2 ORS H	MR T KALITA	
	WITH I.A.(Civil)/4588/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SABITA MANDAL AND 2 ORS H	MR T KALITA	
HEARING				
22	Test.App./4/2014 PART-HEARD, WITH LCR, FIXED	RANJITA GHOSH Versus MEERA SARKAR and ANR.	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.A K PAUL MS.S DEY MR.D CHOUDHURY MR.P SEN
23	MACApp./547/2017 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	WITH CO/4/2019 in MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
24	MACApp./1004/2018 WITH LCR, FIXED	SMTI GEETA MANDAL Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	MR. A J SAIKIA (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)

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LEAVE NOTE OF ADVOCATES FOR 11/06/2024

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

8	AB/1468/2024 FIXED	IMTIAZ ANWAR Versus THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
49	Bail Appln./1492/2024 FIXED	NIPU NATH Versus THE STATE OF ASSAM	MS A HUSSAIN MR M RAHMAN S AHMED	PP, ASSAM
BAIL HEARING				
50	AB/667/2024 WITH OFFICE NOTE, FIXED	ABIKUL SHEIKH @ AFIKUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR H R A CHOUDHURY MR. A KHAN MR. D BORA P. GHOSH	MR. S ISLAM (r-2) MR A HAWARI (r-2) PP, ASSAM A R MONDAL (r-2)
51	AB/711/2024 WITH OFFICE NOTE, FIXED	SINDU MOMIN AND ANR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	MR D GOGOI, AMICUS CURIAE PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS**

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	Crl.Pet./674/2024 B/O	THE NATIONAL HIGHWAY INFRASTRUCTURE AND DEVELOPMENT CORPORATION LTD AND 4 ORS Versus MANISH DHANDH AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA MR K J SAIKIA MS N BURAGOHAIN	
ADMISSION				
54	CRL.A(J)/59/2024 B/O	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
	WITH I.A.(Cr.)/541/2024 in CRL.A(J)/59/2024	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./1439/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	GOPAL BASUMATARY Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
BAIL HEARING				
56	AB/768/2024 FIXED.	SUKUMAR RABHA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS. A K CHOPHI	PP, ASSAM
57	AB/923/2024 FIXED.	HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
58	AB/1013/2024 WITH OFFICE NOTE, FIXED	ENAMUL ALI Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/06/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,11th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
22	I.A.(Civil)/2325/2023 FIXED in MACApp./9369/2023	HAFIZA @ HABIJA KHATUN AND 6 ORS. Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR. R C PAUL (r-1) MR D MONDAL (r-3)
	WITH MACApp./9369/2023 (Filing Number)	HAFIZA @ HABIJA KHATUN AND 6 ORS. Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. E	MR. A R AGARWALA	
23	I.A.(Civil)/3042/2023 WITH LCR, B/O in MACApp./451/2022	SMTI PRABHA BASUMATARY AND 3 ORS Versus NEW INDIA ASSURANCE COMPANY LTD.	MR. I A TALUKDAR MR. SIDHANT DUTTA	MR S DUTTA
	WITH MACApp./451/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS	MR. S DUTTA MR. SIDHANT DUTTA	MR. I A TALUKDAR
HEARING				
24	MACApp./559/2017 WITH LCR 2 FILES, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KABITA SAIKIA and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR S C DAS, R 1,2 AND 3 MR P BURAGOHAIN, R 1,2 AND 3
25	MACApp./309/2018 WITH LCR 2 FILES, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R1) MR. T CHAKRABORTY (R2) MR. A BORUA (R1)
	WITH I.A.(Civil)/1372/2018 in MACApp./309/2018	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
26	MACApp./890/2018 WITH LCR, FIXED	SMTI BHABANI BORO and 2 ORS Versus M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)
27	MACApp./333/2019 WITH LCR, FIXED	SMTI. PARMILA DEVI AND 3 ORS. Versus SRI DHAN GOGOI AND 2 ORS.	MR R DHAR MR S PARASHAR	MR. R K BHATRA (R3) MS R GANGAWAT (R3) MS M N KONYAK (R3)

Versus
SRI RAMESH GUPTA

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LEAVE NOTE OF ADVOCATES FOR 11/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
36	I.A.(Civil)/1315/2024 FIXED in WP(C)/7521/2023 WITH WP(C)/7521/2023	SHOFIQUZZAMAN MOSTOFA Versus MD. ABDUL HANNAN AND 4 ORS MD. ABDUL HANNAN Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR Z RAHMAN MS J YESMIN MR. P MAHANTA MS. P SAHARIA V KHAKHALARY	SC, HIGHER EDU MR. P MAHANTA SC, HIGHER EDU MR Z HUSSAIN (r-4) MS B B AHMED (r-4) MR. RASHIDUL ISLAM (r-4)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/787/2024 BY SLIP, AT 2:00 PM	PRASAD AND COMPANY (PROJECT WORKS) PVT LTD AND ANR Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED AND 6 ORS	MR. H. BURAGOHAJN M BURAGOHAJN MS A DEVI MS. H BORAH S NATH C AGARWAL	MR. A THAKURIA (R-1 to 6) MR. J PATOWARY (R-7) MS. J R THAKUR (R-1 to 6) MS N MAHANTA (R-7)
22	WITH WP(C)/434/2024	PRASAD AND COMPANY (PROJECT WORKS) PVT. LTD. AND ANR Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (NBCC) INDIA LTD. AND 7 ORS	MR. H. BURAGOHAJN MS. H BORAH	MR. A THAKUR (r-1 to 6) MR. J PATOWARY (r-8) MS. J R THAKUR (r-1 to 6)) N GAUTAM (r-8)

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